

- Rules, 1960 published in Notification No. G.S.R. 938 dated the 13th August, 1960. [Placed in Library, see No. LT-112/62].
- (ii) The Shipping Development Fund Committee (General) Amendment Rules, 1960 published in Notification No. G.S.R. 1267 dated the 29th October, 1960. [Placed in Library, see No. LT-113/62].
- (iii) The Merchant Shipping (Carriage of Medical Officers) Rules, 1961 published in Notification No. G.S.R. 987 dated the 29th July, 1961. [Placed in Library, see No. LT-114/62].
- (iv) The Merchant Shipping (Apprenticeship to Sea Service) Amendment Rules, 1961 published in Notification No. G.S.R. 1265 dated the 14th October, 1961. [Placed in Library, see No. LT-115/62].
- (v) The Merchant Shipping (Registration of Sailing Vessels) Amendment Rules, 1961 published in Notification No. G.S.R. 1347 dated the 4th November, 1961. [Placed in Library, see No. LT-116/62].
- (vi) The Merchant Shipping (Registration of Indian Ships) Amendment Rules, 1961 published in Notification No. G.S.R. 1348 dated the 4th November, 1961. [Placed in Library, see No. LT-117/62].
- (vii) The Merchant Shipping (Certificate of Competency) Rules, 1961 published in Notification No. G.S.R. 1510 dated the 23rd December, 1961. [Placed in Library, see No. LT-118/62].
- (viii) The Shipping Development Fund Committee (General) Amendment Rules, 1962 published in Notification No. G.S.R. 167 dated the 10th February, 1962. [Placed in Library, see No. LT-119/62].
- (ix) The Shipping Development Fund Committee (General) Second Amendment Rules, 1962 published in Notification No. G.S.R. 209 dated the 17th February, 1962. [Placed in Library, see No. LT-120/62].
- (x) The Shipping Development Fund Committee (General) Third Amendment Rules, 1962 published in Notification No. G.S.R. 296 dated the 10th March, 1962. [Placed in Library, see No. LT-121/62].

ORDER UNDER THE ESSENTIAL COMMODITIES ACT

**The Deputy Minister in the Ministry of Food (Shri A. M. Thomas):** I beg to lay on the Table a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Roller Mills Wheat Products (Price Control) Amendment Order, 1962 published in Notification No. G.S.R. 637 dated the 8th May, 1962. [Placed in library See No. LT-122/62].
- (ii) The Rice (Madhya Pradesh) Price control (Fourth Amendment) Order, 1962 published in Notification No. G.S.R. 671, dated the 10th May, 1962 [Placed in library See No. LT-123/62].
- (iii) The Rice (Punjab) Second Price Control (Third Amendment) Order, 1962 published in Notification No. G.S.R. 673 dated the 10th May, 1962 [Placed in library See No. LT-124/62].